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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. No. 906/91

Hon'ble Shri A.V. Haridasan, Vice-Chairman (J)  
Hon'ble Shri R.K. Ahooja, Member (A)

New Delhi, this 26<sup>th</sup> day of April, 1996

1. Smt. Usha Kumari  
w/o Shri Ram Prashad  
age about 34 years  
Head Clerk  
Northern Railway  
Baroda House  
New Delhi  
r/o L-1/48B  
DDA Flats  
Kalkaji  
New Delhi.

2. Hari Pal Singh  
s/o Shri Shobha Ram  
age about 38 years  
Head Clerk in Optg. Branch  
Baroda House  
New Delhi  
r/o B-59, Sector-12  
Vijay Nagar  
Ghaziabad (U.P.)

.. Applicants

(By Shri K.N.R. Pillai, Advocate)

Versus

Union of India through

1. The Chairman  
Railway Board  
Ministry of Railways  
Rail Bhawan  
New Delhi - 110 001.

2. The General Manager  
Northern Railway  
Baroda House  
New Delhi.

3. The Chief Personnel Officer  
Northern Railway  
Baroda House  
New Delhi.

... Respondents

(By Shri R.L. Dhawan, Advocate)

O R D E R

Hon'ble Shri R.K. Ahooja, Member (A)

The proceedings in respect of this application were  
kept in abeyance pending the decision of the Hon'ble Supreme  
Court in J.C. Malik case.

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2. The issues raised in this application have already received a ruling from the Hon'ble Supreme Court in cases of Union of India & Others Versus Virpal Singh Chauhan & Others (JT 1995(7) SC 231), R.K.Sabharwal & Others Versus State of Punjab & Others (1995(2) SCC 745) and J.C.Malik & Others Vs. Union of India & Others (1978(1) SLR 844 Allahabad High Court).

3. We have heard the learned counsel on both sides who agree that the matter can now be disposed of with a direction to the respondents to take further action in the light of the Supreme Court decisions in the aforesaid cases.

4. We accordingly dispose of this application with a direction to the respondents to take a decision in the light of the rulings given by the Supreme Court in the above mentioned cases.

5. The parties will bear their own costs.

6. Similar decision is also taken in OA No.2899/92, 290/90, 860/91, 2651/90, 857/91, 834/91, 1943/89, 413/90, 318/90, 1898/91, 1946/89, 2296/90, 1197/92, 988/91, 583/93, 1340/90, 2632/92, 986/91, 589/91, 28/92, 1937/90, 2023/90, 2236/91, 987/91, 1868/90, 132/92, 2024/90, 1495/94, 731/92, 705/92, 103/91, 130/92, 1657/90, 2277/91, 1675/94, 1438/89, 2401/90, 2105/90, 848/89, 92/91, 936/90, 1738/90, 1393/91, 476/90, 2681/90, 1168/90, 668/91.

  
(R.K. AHOODA)  
MEMBER(A)

/RAO/

  
(A.V. HARIDASAN)  
VICE-CHAIRMAN(J)